

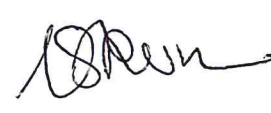

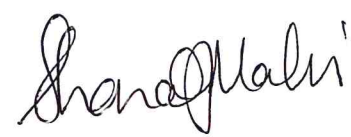



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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/6/2016  
NAME OF THE PETITIONER(S) : Marg Ltd + 3  
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 8  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	VM SHIVAKUMAR Counsel for	Counsel for Respondent Nos (R1)	
2	R. Sankarasubramanian Senior Counsel Vijaya Prakashan N. P. VISVY KUMAR + ARULRAJ	Counsel for petitioners	
3	Shona Malvi Asy Basha	Counsel for R3 to R4	
4	N. Shaemila For (S. Indumathi Ravi)	Counsel for R8	 
5	Subhang Nair	Counsel for R9&R5	

**ORDER**

Shri R Sankaranarayanan, senior counsel for petitioner present. Shri V M Shivakumar, counsel for R1, Shri Subhang Nair, R2 & R5, Shri Shona Malvi, counsel for R3, R4 and Ms N Sharmila, counsel for R8 are present. Counsel for R3 & R4 stated that they have filed interim counter in CA32/2017. Counsel for R2, R5 & R8 sought time for filing counter on their behalf. No representation on behalf of R6 & R7. Time extended at request for filing counter by R2, R5 and R8 with the direction to file the same in advance by serving copy to the other side by the next date of hearing. Put up on **04.04.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)